# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

# O.A.No.5/11

Friday this the 21st day of January 2011

#### CORAM:

# HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

C.Balachandran Nair, S/o.K.Govindan Nambiar, Chief Conservator of Forests (Social Forestry), Vanasree, Manthottam, Arakkinar, Kozhikode – 28.

...Applicant

(By Advocate Mr.D.Anil Kumar)

### Versus

- Union of India represented by Secretary, Government of India, Ministry of Environment & Forest, New Delhi.
- 2. Chief Secretary to Government of Kerala, Secretariat, Thiruvananthapuram.
- 3. The Secretary,
  Forest and Wild Life Department,
  Secretariat, Thiruvananthapuram.
- 4. The Principal Chief Conservator of Forests, and Head of Forest Forces, Thiruvananthapuram.

...Respondents

(By Advocate Mr.A.D. Raveendra Prasad [R1] & Mr.N.K.Thankachan,GP [R2-4])

This application having been heard on 21st January 2011 this Tribunal on the same day delivered the following:-

## ORDER

## HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The applicant contends that he is being discriminated in the matter of promotion. He is in the Forest Service. He contends that compared to officers in the Indian Administrative Service and Indian Police Service, no

promotional avenues are there for the Indian Forest Service officers. A representation is made to equate the Indian Forest Service also in similar manner as that of Indian Administrative Service and Indian Police Service and according to him it is based on the guidelines issued by the Government of India. He seeks for appropriate direction to dispose of the same.

2. We find that as on date the applicant has no right as such and hence it is not a service dispute. Being a policy matter it may not be appropriate on our part to issue a direction. When this was pointed out, learned counsel appearing for the applicant seeks to withdraw the O.A without prejudice to his other remedy available to him under law. The O.A is allowed to be withdrawn subject to his right as above.

(Dated this the 21st day of January 2011)

K.GEORGE JOSEPH ADMINISTRATIVE MEMBER JUSTICE P.Ŕ.RAMAN JUDICIAL MEMBER

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